CA NO.07/1016 IN CP NO. 21(ND)/2013 RT No.05/2016

M/s Ashutosh Finvest Pvt. Ltd. & Ors.

... Petitioners

Versus.

M/s Jagannath Alloys Ltd. & Ors.

...Respondents

Present:

Mr. S P Sharma, Advocate for petitioners.

None for respondents.

Prayer in the instant petition is for the restoration of the petition which was dismissed in default on 15.09.2016. As per office report, there was a track report of the postal authority regarding delivery of the Speed Post to Mr. Pardeep Kumar Kar, counsel for the petitioners. Learned counsel for the petitioners seeks time to have instructions.

Post the matter to 18.10.2016.

(Justice R.P. Nagrath) Member (Judicial)

(Deepa Krishan) Member(Technical)

October 04, 2016

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